

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.03.2022

ORDER NO. 60 of 2022

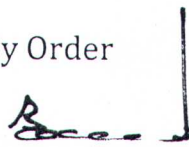
Hon'ble President is pleased to partially modify the roster order no. 48 of 2022 for **CESTAT, Ahmedabad** on **09.05.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 09.05.2022	Hon'ble Mr. Justice Dilip Gupta, President, Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Larger Bench Customs Appeal Nos. 74-83 and 114-120 of 2010 VRL Logistics Ltd. and 16 others vs. C.C, Ahmedabad tagged along with Customs Appeal No. 21-23, 28 of 2012 and C/338/2009- Mumbai

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad,/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar